encashment of earned leave in case of Police Personnel; and

(b) if not, whether the State Government have any proposal to introduce such benefit?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The required information is being collected and will be laid on the Table of the House as soon as collected.

Washing allowance to Police Personnel of Manipur

6973. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the rates of washing allowance of the Police Personnel in Manipur;

(b) whether Government consider it inadequate in the present context; and

(c) if so, whether Government have any proposal to increase the present rates of washing allowance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The required information is being collected and will be laid on the Table of the House.

12.00 hrs.

Re. ADJOURNMENT MOTION

MR. SPEAKER: Shri Vikram Maha_ jan.

श्री हरीश कुमार गंगवार (पीलीभीत): प्राच्यक्ष महोदय, मैंने एक एडजर्नमेंट मोशन दिया था।

MR. SPEAKER: You have been informed about that. श्री हरीश कुमार गंगवार ः झाप एक बार सुन लें। एक सेन्टेन्स से ज्यादा नहीं कहूंगा । सारे उत्तर प्रदेश की झदालतें बन्द पड़ी हैं...

MR. SPEAKER: I cannot allow it. (Interruptions)**

MR. SPEAKER: Can I change the rules? Mr. Kashyap, can I change the rules?

क्या मैं रूल्ज को चेंज कर सकता हूं ?

(Interruptions) **

द्राध्यक्ष महोदयः मैंने इस बारे में कालिंग एटेन्शन तो करवा दिया है ।

(Interruptions) **

द्यध्धक्ष महोदयः वैठिए । मैंने कालिंग एटेन्शन करवा दिया है ।

(ब्ययधान)

ग्रध्यक्ष महोदयः मुझे कुछ भी सुनाई नहीं दे रहा है ।

(व्यवधान)

MR. SPEAKER: I have not heard anything.

(Internuptions) **

ग्रध्यक्ष महोदय : क्राप क्यों बोल रहे हैं । मैंने श्री तिथारी को इजाजस दी है ।

(ब्यवधान)

MR. SPEAKER: Why both of you are speaking? Prof. K. K. Tewary.

PROF. K. K. TEWARY (Buxar): Political workers are being murdered in Kerala.

We had given a call attention on this.....

MR. SPEAKER: What?

(Interruptions) **

MR. SPEAKER: This is Calling Attention. I shall decide. Not allowed no. Nothing doing.

This will not go on record. (Interruptions)**

**Not recorded.

MR. SPEAKER: I cannot allow. Prof. Tewary, I cannot allow you.

Rules do not permit.

(Interruptions) **

MR. SPEAKER: Why do you not Histen to me? Rules do not permit.

You cannot discuss it here.

(Interruptions) **

MR. SPEAKER: No.

(Interruptions) **

MR. SPEAKER: Calling Attention is under my consideration and it is not to be discussed on the floor of this House.

SHRI HARIKESH BAHADUR (Gorakhpur): An officer of the Indian Administrative Service has been killed in a bomb blast in Assam. I have given an Adjournment Motion...

MR. SPEAKER: No. The Adjournment Motion is disallowed.

(Interruptions) **

MR. SPEAKER: No, no, whatever it may be. Adjournment Motion cannot be allowed. Shri Harikesh Bahadur, I cannot allow.

SHRI HARIKESH BAHADUR: Calling Attention.

MR. SPEAKER: That is under my consideration. That is not to be discussed on the floor of the House.

(Interruptions) **

MR SPEAKER: No, not allowed.

· 12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON THE ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION COR-PORATION LTD., NEW DELHI FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Papers (Hindi

**Not recorded.

and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80.

(2) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-2305 91]

DETAILED DEMANDS FOR GRANTS OF DE-PARTMENT OF SPACE FOR 1981-82

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELEC-TRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table a copy of the Detailed Demands for grants (Hindi and English versions) of Department of Space for 1981-82. (Placed in Library. See No. LT-2306 [81)

FINANCIAL ESTIMATES AND PERFOR-MANCE BUDGET OF THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): I beg to lay on the Table a copy of the Financial Estimates and performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1981-82. under section 36 of the Employees' State Insurance Act, 1948. (Placed in Library. See No. LT 2307/81).